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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/06/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : CA/64/17
IN
PETITION NUMBER : CP/13/2017
NAME OF THE PETITIONER(S) : PREM KUMAR
NAME OF THE RESPONDENT(S) : THE CHURCH OF SOUTH INDIA TRUST ASSOCIATION
SECTION : 241/242

Sl.No.	NAME (IN CAPITAL)	REPRESENTED BY	SIGNATURE
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1. A-M-ILANGU

~~COUNSEL FOR~~
REPRESENTING
COUNSEL FOR PETITIONER



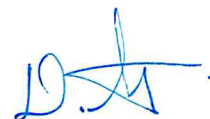
2. D. Prabhu mugunth Arunkumar

Counsel for R1



3. Adrian D. Rozario.
for. D. Kousalya.

Respondent 2, 3,
4 to 26 ...
inter taken vakalat.



ORDER

Shri A M Ilango, representing counsel for the applicant in CA 64/2017 present. Shri S Prabhu Mugunth Arun Kumar, counsel for R2 present and prayed time for filing counter. Ms D Kousalya, proxy representing counsel for R2 & R3 and also for R4 to R26 present and prayed time for filing vakalat and counter on behalf of the respondents. Time extended at request of counsel for R1 and other respondents as a last and final opportunity and submit arguments. Put up on 22.06.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)